

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB).No. 320/KB/2017


**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Arun Kumar Jain -Vs-Upadan Commodities Pvt Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SANDIP KEJRIWAL (IRP)

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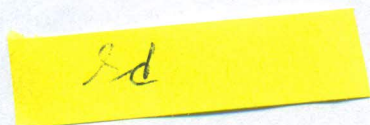
  
13/11/17

**ORDER**

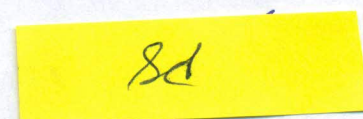
Ld. Interim Resolution Professional (IRP) is present.

Ld. IRP has filed Progress Report which has been taken on record.

List on 30.11.2017 for further consideration.



(Jinan K.R.)  
Member (J)



(V.P. Singh)  
Member (J)